

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

THIRTY-THIRD REPORT

(Presented on 9-4-1987)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on 8 April, 1987 for classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to ten Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A' :—

- (1) The Prohibition of Religious, Communal and Sectoral Political Parties Bill, 1987 by Shri Thampan Thomas.
- (2) The Prevention of Insults to National Honour (Amendment) Bill, 1987 (Amendment of section 2) by Shri Shripati Mishra.
- (3) The Prevention of Insults to National Honour (Amendment) Bill, 1987 (Amendment of section 2) by Shri Naresh Chandra Chaturvedi.
- (4) The Compulsory Labelling of Packed Articles of Human Consumption Bill, 1987 by Shri Dal Chander Jain.

The Committee further recommend that all the remaining six Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

8 April 1987
18 Chaitra 1909 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

P.T.O.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Prohibition of Religious, Communal and Sectoral Political Parties Bill, 1987 by Shri Thampan Thomas.	12 of 1987	A	2 hours
2.	The Constitution (Amendment) Bill, 1987 (<i>Insertion of new articles 4A, 4B and 4C, etc.</i>) by Shri Shantaram Naik.	22 of 1987	B	2 hours
3.	The Constitution (Amendment) Bill, 1987 (<i>Amendment of Eighth Schedule</i>) by Shri Shantaram Naik.	25 of 1987	B	2 hours
4.	The Prevention of Insults to National Honour (Amendment) Bill, 1987 (<i>Amendment of section 2</i>) by Shri Shripati Mishra.	34 of 1987	A	2 hours
5.	The Constitution (Amendment) Bill, 1987 (<i>Substitution of new article for article 371</i>) by Shri Bsnwari Lal Purohit.	23 of 1987	B	2 hours
6.	The Prevention of Insults to National Honour (Amendment) Bill, 1987 (<i>Amendment of section 2</i>) by Shri Nareah Chandra Chaturvedi.	32 of 1987	A	2 hours
7.	The Special Marriage (Amendment) Bill, 1987 (<i>Amendment of section 4</i>) by Shri Syed Shahabuddin.	27 of 1987	B	2 hours
8.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 1987 (<i>Amendment of section 5</i>) by Shri Syed Shahabuddin.	31 of 1987	B	2 hours
9.	The Reservation for Economically Weaker Sections of the People (Higher Education and Public Employment) Bill, 1987 by Shri Syed Shahabuddin.	37 of 1987	B	2 hours
10.	The Compulsory Labelling of Packed Articles of Human Consumption Bill, 1987 by Shri Dal Chander Jain.	35 of 1987	A	2 hours